

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 38(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY: Sh. Nand Lal Bhatia

V/s.

M/s Horizon Boardcast Electronics pvt.Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1.	Mr. Siddhant Yadav , Adv	Adv	}	}
2.	Ms. Vijeta Mukherjee , Adv	Adv	} Petitioners .	}
3.	Ms. Tanushree Ghosh , Adv	Adv		
1.	MR. NPS CHAWLA , ADV .	ADV .	} Respondents	}
2.	MR. GAURAV VARMA , ADV .	ADV .		
3.	MR. SUJOY DATTA , ADV .	ADV .		

Order

For orders see order in CP 61(ND)/2015